

BUSINESS ADVISORY COMMITTEE

TWENTY-SECOND REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Thursday, the 27th March, 1958.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

- (1) The Gift-Tax Bill, 1958. 4 hours.
(For reference to Select Committee)
- (2) The Estate Duty (Amendment) Bill, 1958. 4 hours.
(For reference to Select Committee)
- (3) No-Day-Yet-Named Motion to be moved by Shri Rajendra Singh and others regarding Annual Reports of the Indian Airlines Corporation and Air India International Corporation for the year 1956-57. 2 hours.
- (4) No-Day-Yet-Named Motion to be moved by Shri V. P. Nayar and others regarding Scientific Policy Resolution of the Government of India dated the 4th March, 1958. 2 hours.
- (5) No-Day-Yet-Named Motion to be moved by Shri Diwan Chand Sharma regarding Report of the Committee for the Prevention of Cruelty to Animals. 2 hours.

NEW DELHI,
The 27th March, 1958.

M. ANANTHASAYANAM AYYANGAR,
Speaker.